

## Messages from Rajya Sabha

**SECRETARY GENERAL:** Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-

(i) In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 17<sup>th</sup> December, 2025 agreed without any amendment to the Repealing and Amending Bill, 2025 which was passed by the Lok Sabha at its sitting held on the 16<sup>th</sup> December, 2025.

(ii) In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 17<sup>th</sup> December, 2025 agreed without any amendment to the *Sabka Bima Sabki Raksha* (Amendment of Insurance Laws) Bill, 2025 which was passed by the Lok Sabha at its sitting held on the 16<sup>th</sup> December, 2025.

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